## **Declaration of Assets and Liabilities**

Year 2023-2024

(12)

I, <u>VISHWAJEET KUMAR</u>, Son of <u>LATE UDAY PRASAD SINGH</u>, aged <u>51</u> years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as **under secretary** of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) NITU KUMARI	Dependant-1 Name SOURYAJEET SINGH	Dependant-2 Name PRANSHU SINGH	Dependant- 3 Etc. Name
(i)	Cash	25000/-	20000/	NIL.	NIL.	NIL.
(ii) -	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	70000/- DEPOSIT SAVING SBI B.V.M, PATNA	7000/- DEPOSIT SAVING, KOTAK MAHINDRA BANK	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	SBI LIFE INSURANCE  Total Value-5 Lakhs	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	SCOOTY, CAR	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	NIL.	100 gms. GOLD, 50 gms SILVER	NIL.	NIL.	NIL.
(vii)	Other assets, such as values of claims / interests	FREEZE, WASHING MACHINE, GYCER, LED TV, LAPTOP etc.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stack Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

God Ar.

## **Declaration of Assets and Liabilities**

Year 2023-2024

I, <u>VISHWAJEET KUMAR</u>, Son of <u>LATE UDAY PRASAD SINGH</u>, aged <u>51</u> years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as <u>under secretary</u> of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

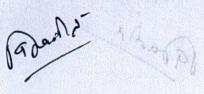
## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr		Self	Spouse Name(S NITU KUMAR	SOURYAJEET	Dependant- Name PRANSHU SINGH	Dependant 3 Etc. Name
(i)	310	25000/-	20000/	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PATNA PATNA	7000/- DEPOSIT SAVING, KOTAK MAHINDRA BANK	NIL.		
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	SBI LIFE INSURANCE Total Value-5 Lakhs	NIL.	NIL.	NIL.	NIL.
v)	Motor Vehicles	SCOOTY CAR				· Company of the Comp
	(details of make, etc.)	SCOOTY, CAR	NIL.	NIL.	NIL.	NIL.
	Jewelry (give details of weight and value)	- NIL.	100 gms. GOLD, 50 gms SILVER	NIL.	NIL.	VIL.
i	as values of claims	FREEZE, WASHING MACHINE, GYCER, LED TV, APTOP etc.	NIL.	NIL. N	IL.	IIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



C. <u>Personal De</u>	<u>etail</u>	
GPF/CPF/PRAN No.	:-	PTS/BLA-1090
Gender	:-	M (M/F)
Date of Birth	:-	1 4 1 1 9 7 4 (DD/MM/YYYY)
Class/Group	:-	A (A/B/C)
Cadre :-		ADMINISTRATIVE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.  $\dot{}$ 

Signature

Name of Employee: VISHWAJEET KUMAR

Place: PATNA

Designation: UNDER SECRETARY

Date: 01/02/2028

Department: BIHAR LEGISLATIVE ASSEMBLY

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.